

**IN THE HIGH COURT OF JUDICATURE AT BOMBAY,**  
**BENCH AT AURANGABAD**

**BAIL APPLICATION No. 364 of 2020**

Suraj S/o Suryakant Rana ...Applicant  
**VERSUS**  
The State of Maharashtra ...Respondent

*Mr. S.S. Khivansara, Adv., h/f. Mr. S.G. Ladda, Adv. for applicant*  
*Mr. K.S. Hoke-Patil, A.P.P. for the respondent/State*

**CORAM : T.V. NALWADE, J.**

**DATE : 30<sup>th</sup> March, 2020**

**ORDER :**

1. The applicant is arrested in Crime Regn. No. 319/2019 registered with Police Station, Pundliknagar, Aurangabad, for the offences punishable U/s. 314, 201, 203 and 120-B of the Indian Penal Code. The learned Addl. Sessions judge, Aurangabad, rejected the application bearing B.P. No. 40/2020 of the applicant, vide order dated 23<sup>rd</sup> January 2020. The applicant is behind the bar since 10<sup>th</sup> August 2019.

2. This Court has gone through the allegations made against the applicant. There are allegations that though there was danger to the life of the lady, applicant caused illegal abortion and

ultimately the lady has died. The abortion was caused on 21<sup>st</sup> July 2017 and the F.I.R. was given on 6<sup>th</sup> August 2019.

3. The learned Counsel for the applicant submitted that applicant is MBBS, MD. He submitted that the applicant undertakes to serve the needy persons as per the directions of the Government and he will help the people as there is scare of Corona virus.

4. In view of the circumstances, this Court is granting temporary bail to the applicant. He is to be released on bail on furnishing P.R. and S.B. of Rs. 15000/- (Rs. Fifteen thousand only). The applicant is not to tamper with prosecution witnesses and not to commit any similar offence and he is to approach the Dean, Government Medical College and Hospital, Aurangabad, immediately, after his coming out of jail and he is to submit undertaking that he is ready to discharge services as per the directions of the Dean.

5. Authenticated copy is allowed.

6. Interim relief will continue till 30.04.2020.

( T.V. NALAWADE )  
JUDGE

*Madkar*

